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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 11236/2022

WING COMMANDER B.M. AGRAWAL (RETD.) & ORS.

..... Petitioners

Through: Mr.Saurabh Upadhyay, Ms.Hardikaa,

Ms. Tavishi Jain, Advocates for P-1 Ms. Nitya Sharma, Advocate for

P-2 & 3

versus

## REGISTRAR OF COOPERATIVE SOCIETIES & ANR.

..... Respondents

Through: Mr.Karn Bhardwaj, ASC for GNCTD

(through VC) with Mr.Shubham Singh and Mr.Rajat Gaba, Advocates

for R-1

Mr.Anuj Dhir, Advocate for

applicant-society

Ms. Komal Sorout, Adv. for DDA

**CORAM:** 

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

> ORDER 10.04.2024

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## CM APPL. 37823/2022

- 1. Present application has been filed for impleadment by the Mandakini Cooperative Group Housing Society.
- 2. Learned counsel for the non-applicants have no objection to the present application being allowed.
- 3. Consequently, with the consent of parties, the present application is allowed and Mandakini Cooperative Group Housing Society is impleaded as a respondent to the present writ petition.





## W.P.(C) 11236/2022

4. List on 26<sup>th</sup> July, 2024.

**ACTING CHIEF JUSTICE** 

MANMEET PRITAM SINGH ARORA, J

APRIL 10, 2024 AS